

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

O R D E R

No: 1440 Dated: 24/02/2020,

In terms of Rule 14 of SRO 53 dated 01-03-2007 read with High Court Order No.302 dated 14.07.2015, sanction is hereby accorded to the grant of concurrent charge allowance in favour of the following Judicial officers, @ 10% of the minimum of the pay scale of the Additional post held (as shown in Col.3), for the period (as shown in Col.4), against their respective names:-

S. No.	Name of the Officer S/Shri	The period during which the officer held the Charge	Charge allowance Sanctioned for the month
-1-	-2-	-3-	-4-
1.	Jaffer Hussain Beigh, Pr.D&SJ, Rajouri;	Additional Charge of the Court of Addl.D&SJ, Rajouri while his posting as Pr.D&S Judge, Rajouri.	For the Month of Nov. 2019, (One Month)
2.	Deepak Sethi, CJM, Jammu;	Additional Charge of the Court of Spl. Mobile Magistrate, Anantnag while his posting as CJM, Anantnag	For the Month of Feb, 2019, (One Month)
3.	Mohammad Rafiq Chak, CJM, Udhampur;	Additional Charge of the Court of Spl. Mobile Magistrate, Udhampur while his posting as CJM, Udhampur;	For the month of June, 2019 to September, 2019, (Four Months)
4.	Raja Mohammad Tasleem, CJM, Pulwama	Additional Charge of the Court of Spl. Mobile Mag. Pulwama while his posting as CJM, Pulwama;	For the Month of June, July, Sept. and Oct. 2019 (Four Months)
5.	Yash Pal Sharma, CJM, Kathua;	Additional Charge of the Court of Spl.Mobile Magistrate, Kathua while his posting as CJM, Kathua;	For the Months of June 2019 to Oct.2019; (Five Months)
6.	Renu Dogra, Sub-Judge, Baderwah;	Additional Charge of the Court of Special Mobile Magistrate, Baderwah while being posted as Sub-Judge, Baderwah	For the Months of June, 2019 to Dec. 2019 (Seven months)
7.	Dinesh Gupta, Special Mobile Mag.(T), Jammu;	Additional Charge of the Court of Munsiff, Kathua while being posted as DMM(T),Kathua;	For the Months January, 2016 to July, 2016 (Seven Months)
8.	Fozia Paul, 3 rd Addl. Munsiff, Srinagar	Additional Charge of the Court of Addl. Special Mobile Magistrate, Panthachowk while being posted as 3 rd Addl. Munsiff, Srinagar ;	For the Months Sept. 2019 to Oct.2019. (Two Months)
9.	Iqbal Ahmad Akhoun, Munsiff, Bandipora;	Additional Charge of the Court of Additional Special Mobile Magistrate Bandipora and Munsiff, Gurez while being posted as Munsiff, Bandipora;	Court of Additional Special Mobile Magistrate,Bandipora: For the Months Sept. 2018 to March,2019; (Seven months) ; Court of Munsiff,Gurez For the Months Sept. 2018 to Oct.2018, May, 2019 and July, 2019; (Four months) ;
10.	Tabraiz Ahmad, Ist. Addl. Munsiff, Srinagar;	Additional Charge of the Court of Addl.Spl. Mobile Mag. Thanamandi while being posted as DMM(T), Rajouri;	For the months Dec. 2018 to March,2019, (Four months)

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11.	Salah-u-din Ahmad, Addl.Mobile Mag.(T), Jammu	Additional Charge of the Court of Munsiff, R.S.Pura, Additional Munsiff Jammu, Sub-Registrar, Jammu and Munsiff, Akhnoor while being posted as Addl.Mobile Mag.(T), Jammu;	Court of Munsiff, R.S.Pura: For the Months March, 2017 to May, 2017 and Aug, 2017 (Four months) ; Court of Addl. Munsiff, Jammu: For the Months Sept. 2017 to Nov. 2017, (Three months) ; Court of Sub-Registrar, Jammu: For the Months Dec. 2018 to March 2019 and May, 2019 (Five months) ; Court of Munsiff, Akhnoor: For the Months July 2019 (One month) ;
12.	Deputy Kumar, DMM(T), Kathua;	Additional Charge of the Court of Munsiff, Dooru while being posted as DMM(T), Anantnag;	For the months January 2019 to May, 2019, (Five months) ;
13.	Rekha Kapoor ^{Nischal} Munsiff, Kathua	Additional Charge of the Court of Addl.Spl.Mobile Mag. R.S.Pura while being posted as Munsiff, R.S.Pura;	For the months January 2019 to May, 2019, (Five months) ;
14.	Fariqa Nazir, Sub-Registrar, Srinagar	Additional Charge of the Court of Munsiff, Pulwama while being posted as Addl.Spl.Mob. Magistrate, Awantipora;	For the months Dec. 2018 to May, 2019, (Six months) ;
15.	Raj Kumar Lalhal, Munsiff, Mendhar;	Additional Charge of the Court of Munsiff, Basholi while being posted as Munsiff, Bani;	For the months Feb. 2019 to May, 2019, (Four months) ;
16.	Shafeeq Ahmad Malik, Addl.Spl.Mobile Magistrate, Surankote	Additional Charge of the Court of Munsiff, Budhal while being posted as Munsiff, Kotranka;	For the months Sept. 2018 to Dec. 2018 and March, 2019 to May, 2019; (Seven months) ;
17.	Shafeeq Ahmad, Munsiff, Kotranka;	Additional Charge of the Court of Munsiff, Budhal while being posted as Munsiff, Kotranka;	For the months July. 2019 and Oct. 2019 to Dec. 2019; (Four months) ;
18.	Mohammad Ishtiyag Alam Baba, Addl.Spl.Mob.Mag. Kralpora	Additional Charge of the Court of Munsiff, Handwara while being posted as Addl.Spl.Mob.Mag. Kralpora;	For the months Dec. 2018 to May, 2019; (Six months) ;

By Order.

(Sanjay Dhar)
Registrar General

No: 36506-10/hs Dated: 24/02/2020 .

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Jammu for information of Her Lordship.
2. Principal District and Sessions Judge Jammu/Srinagar/Anantnag/Pulwama/Udhampur/Rajouri/Bandipora/Kathua/Bhaderwah/Poonch/Kupwara;
3. Registrar Computer for information and with the request to upload the same on the official website of J&K High Court for information of all concerned.
4. Director, Finance, High Court of J&K, Jammu.
5. Concerned officers _____

.....for information and n/a.

Registrar General